

ITEM NO.45

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13480/2022
(Arising out of impugned final judgment and order dated 26-02-2019
in LA No. 5551/2019 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

NATIONAL HIGHWAY AUTHORITY OF INDIA 233 Petitioner(s)

VERSUS

RAM RAJ & ORS. Respondent(s)

(IA No. 98419/2022 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 98411/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 98413/2022 - EXEMPTION FROM FILING O.T.
IA No. 98412/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 26399/2022 (XI)
(FOR ADMISSION and I.R. and IA No.139005/2022-CONDONATION OF DELAY
IN FILING and IA No.139006/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.139008/2022-EXEMPTION FROM FILING O.T.
and IA No.139009/2022-DELETING THE NAME OF PETITIONER/RESPONDENT
and IA No.139007/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 23062/2022 (XI)
(FOR ADMISSION and I.R. and IA No.122157/2022-CONDONATION OF DELAY
IN FILING and IA No.122161/2022-ADDITION / DELETION / MODIFICATION
PARTIES and IA No.122158/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.122159/2022-EXEMPTION FROM FILING O.T.
and IA No.122160/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 21781/2022 (XI)
(I.R. and IA No.176422/2022-ADDITION / DELETION / MODIFICATION
PARTIES and IA No.176405/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.176412/2022-EXEMPTION FROM FILING O.T.
and IA No.176410/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 4296/2023 (XI)
(FOR ADMISSION and I.R. and IA No.28374/2023-CONDONATION OF DELAY
IN FILING and IA No.28375/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.28377/2023-EXEMPTION FROM FILING O.T.
and IA No.28378/2023-DELETING THE NAME OF PETITIONER/RESPONDENT and
IA No.28376/2023-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 4300/2023 (XI)
 (FOR ADMISSION and I.R. and IA No.30916/2023-CONDONATION OF DELAY
 IN FILING and IA No.30915/2023-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT and IA No.30921/2023-EXEMPTION FROM FILING O.T.
 and IA No.30922/2023-DELETING THE NAME OF PETITIONER/RESPONDENT and
 IA No.30917/2023-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Date : 12-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
 HON'BLE MR. JUSTICE ARAVIND KUMAR

For Parties

Mr. Tushar Mehta, S.G.
 Mr. Sarvesh Kumar Dubey, Adv.
 Mr. Nishit Agrawal, AOR
 Ms. Kanishka Mittal, Adv.
 Ms. Vanya Agrawal, Adv.

Ms. Tanya Agarwal, Adv.
 Mrs. Shubhangi Tuli, AOR

Mr. Prithvi Pal, AOR
 Mr. Sanjay Kumar Yadav, Adv.
 Mr. Shailendra Kumar, Adv.

Mr. Renu, Adv.
 Ms. Tanya Agarwal, Adv.
 Ms. Sashi Jha, Adv.
 Mr. Kamlesh Kumar Mishra, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

List in the week commencing from 21.08.2023.

(NIRMALA NEGI)
 COURT MASTER (SH)

(VIDYA NEGI)
 ASSISTANT REGISTRAR